

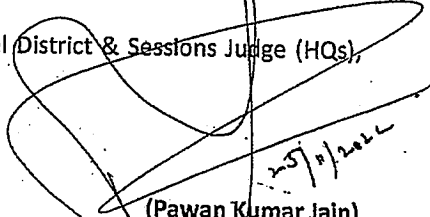
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

CIRCULAR

The digitization work of decided judicial records has been commenced w.e.f. 01.11.2022. It is noticed that there is a delay in bookmarking of scanned files. One of the reasons for the delay in bookmarking of digitized files is that some of the Ahlmads did not provide the proper/ complete index for bookmarking of files. It is also noted that complete details of the cases are also not being mentioned in the index of judicial files.

In view of the above, it is directed that all the Ahlmads/ Assistant Ahlmads shall provide proper/complete index for bookmarking alongwith the complete and accurate details of the case files on index before digitization of judicial files. (Copy of Bookmarking format is enclosed herewith).

This issued with the prior approval of Ld. Principal District & Sessions Judge (HQs), Delhi.

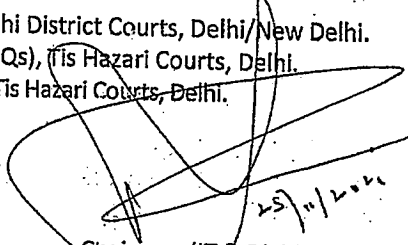

(Pawan Kumar Jain)
Chairman (IT & Digitization)
Delhi District Courts, Delhi

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Delhi Dated the ²⁵ 25 NOV 2022

1. All the Ld. Principal District & Sessions Judges, Delhi District Courts, Delhi/New Delhi.
2. PS to the Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Ahlmads posted in Central and West District, Tis Hazari Courts, Delhi.
4. PS to the undersigned
5. Website Committee for uploading on Layers.


Chairman (IT & Digitization)
Delhi District Courts, Delhi

In the court of Ms./Sh. _____

SC/CC No. ---
FIR/RC No. ---
PS -----
U/s-----

CNR No. ---
DOD ---
Judgment-
Gosh. No. ---

Party Details _____

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1	Hon'ble High Court and Supreme Court orders	
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	PW-1 Name of Witness	
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10	Statement of Accused	
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CERTIFICATE OF AUTHENTICITY

It is certified that the Digital Scanned copy of the original case file is true and correct and the contents mentioned in the bookmark index are as per original case file.

Ahmad Name/ Mauza Clerk
In the court of _____
E.C. _____

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25/6